

(97)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH : HYDERABAD.

DA.No. 404 of 1997

BETWEEN :

Date of Order: 24.11.98

- | | |
|---------------------|-------------------------------------|
| 1. N. Srikrishna | 7. S. Omkateswara Rao |
| 2. P. Nageswara Rao | 8. D. Mary Madhavalatha |
| 3. K.V. Raju | 9. A. Durga Rao |
| 4. B. Sesharatnam | 10. P. Narasimha Reddy |
| 5. A. Satyanarayana | 11. Smt. G. Sachi Devi.. Applicant. |
| 6. V. Seetapati Rao | 12. I.R.V.S. Raju |
| And | 13. P.N. Vittal Rao .. Applicants. |

1. Union of India, rep. by its Secretary
Telecommunications, Sanchar Bhavan,
Ashoka Road, New Delhi.

2. The Chief General Manager, Telecom
Circle, Andhra Pradesh, Hyderabad.

3. The Telecom District Manager, Kurnool .. Respondents.

Counsel for the Applicant : Mr. P.N.A. Christian

Counsel for the Respondents : Mr. V. Rajeswara Rao

CORAM:

THE HON'BLE MR. R. RANGARAJAN : MEMBER (A)

THE HON'BLE MR. B.S. JAI PARAMESWAR : MEMBER (J)

....2/-

18/12/98

II COURT

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESWAR :
M(J)

DATED: 24/11/98

ORDER/JUDGMENT

MA/R.A./C.P.No.

in

DA.NO. 404/97

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

SRR *(Signature)* SRR

केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal
प्रेषण / DESPATCH
16 DEC 1998
हैदराबाद न्यायपीठ
HYDERABAD BENCH